

NOTIFICATIONS UNDER FOREIGN EXCHANGE REGULATION ACT, AND UNDER CENTRAL EXCISE RULES, AND REPORT OF CAG OF INDIA AND APPROPRIATE ACCOUNTS, POSTS & TELEGRAPHS FOR 1975-76

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): I beg to lay on the Table—

(1) A copy of the Foreign Exchange Regulation (Encashment of Draft, Cheque or other Instrument) Rules, 1977 (Hindi and English versions) published in Notification No. G.S.R. 533 in Gazette of India dated the 30th April, 1977, under sub-section (3) of section 79 of the Foreign Exchange Regulation Act, 1973. [Placed in Library. See No. LT-496/77].

(2) A copy of Notification No. G.S.R. 275(E) (Hindi and English versions) published in Gazette of India dated the 13th June, 1977 making certain amendments to Notification No. 86/77-C.E. dated the 9th May, 1977, issued under the Central Excise Rules, 1944, together with an explanatory memorandum. [Placed in Library. See No. LT-497/77].

(3) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year 1975-76, Union Government (Posts and Telegraphs), under article 151(1) of the Constitution. [Placed in Library. See No. LT-498/77].

(4) A copy of the Appropriation Accounts Posts and Telegraphs for the year 1975-76 (Hindi and English versions). [Placed in Library. See No. LT-499/77].

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF STEEL AND MINES FOR 1977-78

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): On behalf of Shri Biju Patnaik I beg to

lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Steel and Mines for 1977-78. [Placed in Library. See No. LT-500/77].

DETAILED DEMANDS FOR GRANTS FOR THE MINISTRY OF COMMERCE AND OF CIVIL SUPPLIES AND COOPERATION FOR 1977-78

SHRI MOHAN DHARIA: I beg to lay on the Table a copy each of following papers:

(1) Detailed Demands for Grants (Hindi and English versions) of the Ministry of Commerce for 1977-78.

(2) Detailed Demands for Grants (Hindi and English versions) of the Ministry of Civil Supplies and Co-operation for 1977-78. [Placed in Library. See No. LT-500/77].

ORDER OF THE VICE-PRESIDENT ACTING AS PRESIDENT CONSTITUTING SEVENTH FINANCE COMMISSION

SHRI H. M. PATEL: I beg to lay on the Table a copy of the Order (Hindi and English versions) dated the 23rd June, 1977 issued by the Vice-President acting as President in pursuance of article 280 of the Constitution, constituting the Seventh Finance Commission. [Placed in Library. See No. LT-500A/77].

PROCLAMATION REVOKING FORMER PROCLAMATION IN RELATION TO THE STATE OF BIHAR

SHRI RAVINDRA VARMA: On behalf of Shri Charan Singh, I beg to lay on the Table a copy of the Proclamation (Hindi and English versions) dated the 24th June, 1977 issued by the Vice-President acting as President under clause (2) of article 356 of the Constitution revoking the Proclamation issued by him on the 30th April, 1977 in relation to the State of Bihar, published in Notification No G.S.R. 406(E) in Gazette of India dated the 24th June, 1977, under article 356(3) of the Constitution. [Placed in Library. See No. LT-500A/77].